

Notification No.174 / 2023

SITTING ARRANGEMENT – PARTIAL MODIFICATIONS

The following partial modifications are made in the Sitting Arrangement in the Madurai Bench of Madras High Court **with effect from 12.06.2023.**

Madurai Bench

I. Hon'ble Mr.Justice G.Ilangovan will take up Criminal Original Petitions (under Sections 407 and 482 Cr.P.C.), Writ Petitions (Cr.P.C.) – from the year 2021.

II. Hon'ble Mr.Justice K.Murali Shankar will take up CBI and Prevention of Corruption Act Cases (except Bail and Anticipatory Bail Applications); Criminal Original Petitions (under Sections 407 and 482 Cr.P.C.), Writ Petitions (Cr.P.C.) – up to the year 2020; Criminal Appeals (including appeals relating to Crime against Women and Children) and Criminal Revisions – from the year 2020.

// BY ORDER OF THE HON'BLE THE CHIEF JUSTICE //

HIGH COURT, MADRAS
DATED : 09-06-2023

M.JOTHIRAMAN
REGISTRAR (JUDICIAL)